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SLP(C)No. 7958 OF 1999

ITEM No.203

Court No.10

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.7958/1999

(From the judgement and order dated 24/03/1999 in WA 696/99  
of The HIGH COURT OF KARNATAKA AT BANGALORE)

M/S. NATIONAL TEXTILE CORPN.,BANGALORE

Petitioner (s)

VERSUS

MYSORE MILLS JANATHA KARMIK SANGHA(REG.)

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for modification of Court's Order and directions )  
( For Final Disposal with office report)

Date : 05/12/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Mr. R.C. Kohli,Adv.

For Respondent (s)

Mr. M.M. Kashyap,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T..J.  
.SP2

List on 9.12.2002 at the top of the list.

.SP1

(Suman Wadhwa)  
Court Master

(S.Malkani)  
Court Master